

ITEM NO.103

COURT NO.6

SECTION II-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1944/2011

BANSHI

Appellant(s)

VERSUS

THE STATE OF MADHYA PRADESH

Respondent(s)

Date : 31-07-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MR. JUSTICE A.S. BOPANNA

For Appellant(s) Mr. Harshit Khanduja, Adv.
Ms. Pratibha Jain, AOR

For Respondent(s) Mr. R.K. Rathore, Adv.
Mr. Zeeshan Diwan, Adv.
Ms. Nupur Kumar, Adv.
Ms. Priyansha Indra Sharma, Adv.
Mr. Rahul Kaushik, AOR
(In place of
Mrs. Swarupama Chaturvedi, AOR)

UPON hearing the counsel the Court made the following
O R D E R

At the request of learned counsel for the appellant, list the
matter after four weeks.

(MAHABIR SINGH)
COURT MASTER

(NISHA TRIPATHI)
BRANCH OFFICER